

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-V

Item No.-310  
IB-2238/ND/2019

IN THE MATTER OF:

Trectebel Engineering Pvt Ltd

Vs.

Warora-Kurnool Transmission Ltd

...Applicant

...Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 21.10.2019

CORAM:

JUSTICE SHRI R.D. KHARE (Retd.)

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:


For the Applicant :

For the Respondent : Adv. Arun Vir Singh

ORDER

Ld. Counsel for respondent has put in appearance and states that he requires further 2 weeks' time to file reply. None present on behalf of the petitioner. As prayed for, put up on 15.11.2019 for further hearing.

  
(SUMITA PURKAYASTHA)  
MEMBER (T)

  
(JUSTICE SHRI R.D. KHARE)  
MEMBER (J)